

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 18
(IB)-466(PB)/2022

IN THE MATTER OF:

Shakuntalam Securitieds Private Petitioner
Limited Though Anil Gupta

v.

Mr. Piyoosh Goyal Respondent

Order U/s. 95 (1) of (IBC)

Order delivered on 08.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Applicant : Mr. Ishwar Mohapatra

For the Respondent :

ORDER

IA-3302/2022

Mr. Ishwar Mohapatra, Ld. Counsel appeared through VC. Due to poor bandwidth, he is unable to argue properly. In the interest of justice, list the matter on **30.04.2024**.

-Sd/-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

08.04.2024
Lalit